

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA
UNSTARRED QUESTION NO. 1322**

TO BE ANSWERED ON 11TH FEBRUARY, 2025

SPURIOUS SEEDS, PESTICIDES AND FERTILISERS SUPPLIED TO THE FARMERS

1322. DR. THIRUMAAVALAVAN THOLKAPPIYAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) Whether the Government is aware of the spurious seeds, pesticides and fertilisers supplied to the farmers;
- (b) If so, the details of such incidents; and
- (c) Whether the Government has any plan to prevent such supplies to the farmer, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (c): To curb the malpractices of spurious seeds, pesticides and fertilizers and in order to ensure availability of quality inputs to the farmers, various provisions are available in the Seeds Act, 1966, the Seeds Rules, 1968, the Seeds (Control) Order, 1983, Essential Commodity Act, 1955, Insecticide Act, 1964, Insecticides Rules, 1971, the Fertilizer (Control) Order, 1985 etc.

The concerned State Department of Agriculture appoints the Inspectors for ensuring quality control of seeds, fertilizers and pesticides in their respective states. In case any samples of seeds, fertilizers and pesticides are found to be spurious/sub-standard, action are taken under the relevant provisions of Acts and Rules. The details of samples drawn by inspector and found substandard (across the Country) in respect of Seeds, Fertilisers and pesticides during 2023-24 is given below.

- i. 133,588 seed samples were drawn and out of which 3,630 samples were found sub-standard during the year 2023-24.
- ii. 1,81,153 fertiliser samples were analysed and out of which 8,988 samples were found nonstandard during the year 2023-24.
- iii. 80,789 pesticide samples were analysed and out of which 2,222 samples were found to be spurious.
